NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 07/17	-	For filing Written submi- ssions	58	Neel Rajesh Shah Vs United Spirits Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
26.	Vachan. 9535649743	Petitions	
26	D. NAGECIY BABO PHLMH OGT ZIT	Respondent 1 & 2	D. Dur

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Counsel for Petitioner filed written submissions. Similarly, Counsel for Respondent also filed written submissions. Orders reserved.

Member (T)

Member (J)